## GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.2432 TO BE ANSWERED ON 06.08.2024

#### EMPOWERMENT OF SCHEDULED CASTES

#### **2432 SHRI VARUN CHAUDHRY:**

### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the budget allocated and utilised to empower the Scheduled Castes (SC) during the last five years, year-wise;
- (b) the action taken to provide job opportunities to Scheduled Castes youth and the results thereof during the last five years; and
- (c) whether there is any proposal to provide reservations to SC's in private sector if so, the time frame for its implementation and if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

- (a): The details of budget allocated and utilised under various schemes of Department of Social Justice and Empowerment to empower the Scheduled Castes (SC) during the last five years is given at **Annexure-I.**
- (b): The mandate of the Department of Social Justice and Empowerment is the welfare of socially, educationally and economically weaker section of the society including Scheduled Castes (SCs), Other Backward Classes (OBCs), Senior Citizens, Sanitation Workers, Victims of Alcoholism and Substance Abuse, Transgender Persons, Persons engaged in the act of Begging, Denotified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs) and Economically Weaker Sections (EWS). The Department of Social Justice and Empowerment is implementing various schemes for welfare of Scheduled Castes (SCs) such as Pre-matric Scholarship for SCs, Post-matric Scholarship for SCs, Scholarship for Higher Education for Young Achievers Scheme (SHREYAS) for SCs, Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY), Central Sponsored Scheme for the implementation of the Production of Civil Rights Act, 1955 and the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 (SC/ST (PoA) Act, 1989), Scheme of Residential Education for Students in High School in Targeted Area (SHRESHTA) for SCs. Further, this Department is also implementing a scheme namely Pradhan Mantri - Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH) Yojana, a Central Sector Scheme, from the financial year 2020-21, for providing skill trainings to marginalized persons belonging to SCs, OBCs, EWSs, DNTs, Sanitation workers including waste pickers having age from 18 to 45 years. The main objective of PM-DAKSH Yojana is to enhance the skills of target groups and make them employable either in wage-employment or self-employment.
- (c): There is no such proposal with the Government.

## Annexure-I

# Annexure as referred to part (a) of Lok Sabha Unstarred Question No. 2432 due for answer on 06.08.2024

Budget Allocated and Utilized in the last five Years

	(Ps. in one		
Sl. No	Year	Budget Amount	(Rs. in crore) Expenditure
1	2019-20	6285.10	6249.69
2	2020-21	6155.00	6205.01
3	2021-22	7807.06	5430.84
4	2022-23	9285.41	5555.75
5	2023-24	7384.89	7473.85

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